

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215

(IB)-1031(ND)2018

IA-5025/2023, IA-128/2024, IA-2710/2023

IA-3432/2023, CA-980/2019, IA-1721/2023

IA-3092/2023, IA-3093/2023, Contt. Pett. 34/2023

IN THE MATTER OF:

M/s. Sonu Trading Company ... **Appellant/Petitioner**

Versus

M/s. Noslar International Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 05.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Abhishek Anand, Adv. Ishaan Dhingra in
IA-128/2024

For the Liq. : Adv. S. Bhushan Deora

For the Respondent : Adv. Aniruddh Singh for R-4 in IA-2710/2023 &
IA-3092/2023, Adv. Sunil Singh Parihar for R-4
in IA-2710/2023, CA-980/2019, IA-3092/2023

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.40 pm. No time left, hearing is deferred to 28.08.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)